

ITEM NO.8

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 573/2022

VINOD KUMAR SHARMA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 15-11-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anupam Mishra, AOR

For Respondent(s)

Mrs. Deepika Mishra, Adv.

Mr. Abhishek Misra, Adv.

Mrs. Rachna Gupta, AOR

Mr. Dinesh Bahadur Singh, Adv.

Mr. Ajay Kumar Srivastava, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent Nos. 1 and 2 are duly represented.

Await original records from High Court and Trial Court.

List on 03.01.2023.

H. SHASHIDHARA SHETTY
Registrar